

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2851**  
**TO BE ANSWERED ON 28.12.2018**

**Oil Spills**

2851. PROF. PREM SINGHCHANDUMAJRA:  
SHRI PARVESH SAHIBSINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of cases of oil spills reported in Indian maritime zones in the last four years and the current year;
- (b) whether the Government has developed a detailed procedure to deal with cases of oil spills in coastal and maritime zones of the country;
- (c) if so, the details thereof; and
- (d) the major achievements of central coordinating agency for combating oil pollution in coastal and maritime zones during the said period?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) According to Indian Coast Guard (ICG), following incidents of oil spills were reported in Indian Ocean region during last four years:

<b>Location and date of incident</b>	<b>Quantity</b>	<b>Reason of Spill</b>
Drill Ship- Platinum Explorer (ONGC) off Paradip on 22.08.2014	80 Barrels (App. 3.8 KL)	Inadvertent internal transfer during drilling operations.
Off Kamarajar Port, Ennore, Tamilnadu on 28.01.2017	151.45 Metric ton	Collision between MT Dawn Kanchipuram, and MT BW Mapia.
Outer Anchorage Mumbai Harbour on 30.01.2018	2-3 Drums of Bunker Oil	Accidental spillage during bunker transfer on MT Jipro Neftis.
Kamarajar Port, Ennore, Tamilnadu on 18.10.2018	02 Tons of Furnace Fuel Oil	Accidental spillage from MT Coral Stars due to bursting of fuel line

- (b)&(c) As per the Allocation of Business Rules, 1961 (amendment 2002), ICG is nodal agency for dealing with the incidents of oil spill within territorial limits of India. The ICG is implementing National Contingency Plan for Oil Spill Disaster (NOS-DCP) which delineates the responsibilities of various authorities and their

jurisdiction. ICG being the Competent National Authority and National Operational Authority for oil and chemical spills, supports all authorities in meeting their functional responsibilities for pollution response through NOS-DCP.

- (d) The ICG has reported that it has responded to all the reported cases of spills and contained them. The spills have been managed by deploying pollution response equipment. Further, compensation has been claimed by ICG from polluters and the same has been deposited in Government treasury.

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